

Completion of Recovery Certificate No. 8445 of 2024 against VISHNUBHAI ISHWARBHAI BRAHMABHATT (PAN: ANAPB1917A) in the matter of ISO at BSE-VISHNUBHAI ISHWARBHAI BRAHMABHATT.

Recovery Certificate No. **RC 8445 of 2024 dated December 11, 2024** was drawn against **VISHNUBHAI ISHWARBHAI BRAHMABHATT (PAN: ANAPB1917A)** for a sum of **Rs. 5,86,000/- (Rupees Five Lakh Eighty-Six Thousand only)** along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by Adjudication Officer vide Order No. Order/AK/AJ/2023-24/28684 dated August 17, 2023 in the matter of ISO at BSE-VISHNUBHAI ISHWARBHAI BRAHMABHATT.

In view of the payment of outstanding amount due under the Recovery Certificate, the said certificate is hereby completed in exercise of powers under sub-section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with section 224 and rule 12 of the Second Schedule to the Income-tax Act, 1961.

30.01.2026
Ahmedabad

**RECOVERY OFFICER**

पूजा ढिंगरा / Pooja Dhingraa
वस्तुली अधिकारी एवं उपमहाप्रबंधक
Recovery Officer & Deputy General Manager
भारतीय प्रतिभूति और विनियम बोर्ड
Securities and Exchange Board of India
अहमदाबाद / Ahmedabad